

[Shri Shama Bhushan]

report and (b) reasons for not laying the Hindi version simultaneously. [Placed in Library. See No. LT-1846/78].

(3) (i) A copy of the Sixty-first Report of the Law Commission on certain problems connected with powers of the States to levy a tax on the sale of goods and with the Central Sales Tax Act, 1956.

(ii) A statement (Hindi and English versions) (a) showing reasons for delay in laying the above report and (b) reasons for not laying the Hindi version simultaneously. [Placed in Library. See No. LT-1847/78].

(4) (i) A copy of the Sixty-second Report (Hindi and English versions) of the Law Commission on the Workmen's Compensation Act, 1923.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-1848/78].

(5) (i) A copy of the Sixty-fifth Report of the Law Commission on Recognition of Foreign Divorces.

(ii) A statement (Hindi and English versions) (a) showing reasons for delay in laying the above report and (b) reasons for not laying the Hindi version simultaneously. [Placed in Library. See No. LT-1849/78].

(6) (i) A copy of the Sixty-sixth Report of the Law Commission on Married Women's Property Act, 1874.

(ii) A statement (Hindi and English versions) (a) showing reasons for delay in laying the above report and (b) reasons for not laying the Hindi version simultaneously. [Placed in Library. See No. LT-1850/78].

(7) (i) A copy of the Sixty-eighth Report (Hindi and English versions) of the Law Commission on the Powers of Attorney Act, 1882.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-1851/78].

SHRI HARI VISHNU KAMATH (Hoshangabad): During the hulla-baloo, I am afraid, the sequence has been lost. After adoption of the suspension motion, you please direct that the adjournment motion will be taken up tomorrow.

MR. SPEAKER: I have already said it. It will be taken up tomorrow at 4 p.m.

DETAILED DEMANDS FOR GRANTS, 1978-79 OF THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): On behalf of Shri Mohan Dharia, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce, Civil Supplies and Cooperation for 1978-79. [Placed in Library. See No. LT-1852/78].

REVIEWS AND ANNUAL REPORTS OF FERTILIZER CORPORATION OF INDIA, NEW DELHI AND MADRAS FERTILIZERS LTD., MANALI, MADRAS FOR 1976-77.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under